NOTICE

IT IS HEREBY NOTIFIED for the information of Advocates and Parties appearing in person that the Single Bench presided over by the Hon'ble Ms. Justice **Aarti A. Sathe** (during the ensuing Diwali Vacation Court on 26th October 2025) has issued the following directions :-

1. Her Ladyship will preside over the Single Bench on 26th October 2025. The Court will assemble at 11.15 a.m. during the reference period.
2. **No mentioning** of matters is permitted seeking urgent circulation/production matters. Advocates and parties-in-person to submit a praecipe for urgent circulation with the Court Associate/Sheristedar before 10.00 a.m. on the previous day of the Court by stating the required details are as under :-

I]. Instructions for filing circulation note/praecipe.

The Praecipe must contain the following details :-

(a) The date of filing ;

Date of impugned order/notice/cause of action/etc.

(b) The details of urgency and interim relief prayed, to be stated in a maximum 4 lines.

(c) Also, a statement of whether circulation was previously applied for and refused during this vacation or prior thereto by the regular Court.

(d) Next assigned date or the due date, if any, already assigned should be mentioned.

(e) Only matters in which circulation is granted will be listed on the board. The list of granted praecipes will be uploaded on the website.

3. **If non-urgent matters are circulated, or if it is found that false statements are made showing urgency, heavy costs will be imposed and the matter shall only be listed in due course.**

Dated this 20th day of October 2025

By Order

Sd/-
(A.H. Laddhad)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-
(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay